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OA 482/00

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admun  
ad7 to 14.7.03  
with OA 341/2000  
P.H. Mathur

1  
11.2.03 nl

For admun,  
ad7 to 28.2.03  
with OA 341/2000  
P.H. Mathur

1  
28.2.03 no

Add. Conclusions  
referred

For admun  
ad7 to 1.9.03 with  
C.P. 66/99, with  
OA 341/2000.  
P.H. Mathur

1  
28.8.03

For admun  
ad7 to 14.9.03  
with C.P. 66/99

OA 341/2000  
1  
10.9.03 29

15.07.03

Heard further in - Per  
Call on 28.07.03

*[Signature]*  
Vice-Chairman  
Member (S)

28.7-03

Call on 1.9.03 along with  
C.P. 66/99.

*[Signature]*  
Vice-Chairman  
Member (S)

01.09.03

Heard further in - Per  
Call on 11.09.03 along with OA 341/00 and  
CP 66/99

*[Signature]*  
Vice-Chairman  
Member (S)

11.09.03

Heard further along with OA-341/00 & CP 66/99.  
Hearing is concluded and orders are reserved

*[Signature]*  
Vice-Chairman  
Member (S)

26.09.03

OA 341/00  
OA 482/00

Common orders passed in the foregoing  
two OAs pronounced in open court. As per  
the observation, contained therein, (original attached  
to OA 341/00), this OA is dismissed. No costs.

*[Signature]*  
Vice-Chairman  
Member (S)